

**List of cases where Case Management Hearing was held during the month of October-2022**

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-3046/19	SAMANVYA INFRASTRUCTURE PVT. LTD. VS. DELHI JAL BOARD	MEHAK TANWAR & ANKIT KUMAR	24.12.2019	01.10.2022
			CS COMM-5352/21	BHARAT TOMAR VS. GOLDRATT CONSULTING INDIA LTD.	MEHUL SINGH & ANCHAL GOSWAMI	17.12.2021	07.10.2022
			CS COMM-1468/22	NETRA KUMAR VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH & SANJEET MALIK	03.06.2022	10.10.2022
			CS COMM-915/22	SMC INSURANCE BROKERS PVT. LTD. VS. ORIENTAL HOUSE LTD.	SWASTIK A KUMARI & VINAY CHAUDHARY	22.03.2022	20.10.2022
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL				
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 1421/2021	ICICI BANK LTD. V/S RAM KISHOR & ANR.	SH. MANISH DEWAN	16.04.2021	10.10.2022

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4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL					
			CS (COMM) 1	ICICI BANK LTD VS. PUNEET DESAI	C. PRAKAS	06.06.2022	07.10.2022
			CS (COMM) 2	SSS SERVICES PVT LTD VS. I WORLD BUSINESS SOLUTIONS PVT LTD	VIABHAV T	18.10.2018	11.10.2022
			CS (COMM) 9	ICICI BANK LTD VS	MANISH D	22.03.2021	11.10.2022
			CS (COMM) 2	BHARAT ARORA VS. MCD & ANR	SATYENDE	22.08.2022	10.10.2022

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			PANKAJ ARORA VS. MCD & ANR	SATYENDE	30.08.2022	14.10.2022	
			AJAY SHARMA VS. VISHAL VERMA	SANJEEV S	07.03.2020	07.10.2022	
			MD. ISLAMUDDIN VS. SANJAY SAINI	SANJEEV K	04.02.2022	28.10.2022	
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMER CIAL)-06, CENTRAL	CENTRAL	CS(COMM) 1443/2020	NITIN ARORA VS DINESH GUPTA	AMIT SHARMA	12.10.2020	05.11.2022

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			CS(COMM) 1097/2019	FAQIR CHAND VS AGRO COMMODITY	NEERAJ YADAV	11.10.2022	09.12.2022
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL				
8	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL				
10	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.) 734/2019	PUNJAB NATIONAL BANK VS SANTOSH CHAUDHARY ETC	BIJAY MOHAN GOSWAMI	18.12.2019	28.10.2022

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11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) 594 / 2021	ISHWAR SINGH VS. PREEM ARORA	MS. KOMAL CHHIBER	05.01.2019	11.10.2022
			CS (COMM.) 595 / 2021	PRAKASH CHAND MODI VS. PREEM ARORA	MS. KOMAL CHHIBER	05.01.2019	11.10.2022
			CS (COMM.) 596 / 2021	SATYANARAIN KHANDELWAL VS. PREEM ARORA	MS. KOMAL CHHIBER	05.01.2019	11.10.2022
			CS (COMM.) 597 / 2021	MANOJ KR. BANSAL VS. PREEM ARORA	MS. KOMAL CHHIBER	05.01.2019	11.10.2022
			CS (COMM.) 598 / 2021	MAHAVIR BANSAL VS. PREEM ARORA	MS. KOMAL CHHIBER	05.01.2019	11.10.2022

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			CS (COMM.) 599 / 2021	RADHEY SHYAM VS. PREEM ARORA	MS. KOMAL CHHIBER	05.01.2019	11.10.2022
			CS (COMM.) 648 / 2021	CANARA BANK VS. FIDELITY INFRASTRUCTUR E AND TECHNOLOGY PVT. LTD.	MR. YUDHISH TER SHARMA	21.12.2021	15.10.2022
			CS (COMM.) 374 / 2022	CANARA BANK VS. FIDELITY INFRASTRUCTUR E DEVELOPEMENT PVT. LTD.	MR. YUDHISH TER SHARMA	22.04.2022	31.10.2022
12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)- 03	NEW DELHI	NIL				
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)184/ 21	AWFIS SPACE SOLUTIONS PRIVATE LIMITED Vs. ANS DIGITAL PRIVATE LIMITED	Ms Simmi Kaur	22.06.2022	29.11.2022

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			CS (COMM)404/21	M/S TRADOON AGRO PRODUCTS PVT LTD Vs. R K SINGH	Sh Neeraj Tyagi	04.12.2022	02.12.2022
			CS DJ372/22	M/S M S TRADERS THROUGH ITS PROPRIETOR Vs. M/S OCSGROUP INDIA PVT LTD THROUGH ITS MANAGING DIRECTOR	Sh Harshit	04.06.2022	03.12.2022

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14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)2 2/19	ENHANCE LIFESTYLE PVT. LTD. VS M/S. HITS EXPORTS	SH. SANJEEV SAHAI / MS. SHAGUN SAPROO AND SHRI GAGAN KATARIA	25.02.2019	03.09.2022
			CS(COMM.)2 2/19	ENHANCE LIFESTYLE PVT. LTD. VS M/S. HITS EXPORTS	SH. SANJEEV SAHAI / MS. SHAGUN SAPROO AND SHRI GAGAN KATARIA	25.02.2019	03.09.2022
			CS(COMM.)2 2/19	ENHANCE LIFESTYLE PVT. LTD. VS M/S. HITS EXPORTS	SH. SANJEEV SAHAI / MS. SHAGUN SAPROO AND SHRI GAGAN KATARIA	25.02.2019	03.09.2022

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			CS(COMM.)2/19	ENHANCE LIFESTYLE PVT. LTD. VS M/S. HITS EXPORTS	SH. SANJEEV SAHAI / MS. SHAGUN SAPROO AND SHRI GAGAN KATARIA	25.02.2019	03.09.2022
			CS(COMM.)2/19	ENHANCE LIFESTYLE PVT. LTD. VS M/S. HITS EXPORTS	SH. SANJEEV SAHAI / MS. SHAGUN SAPROO AND SHRI GAGAN KATARIA	25.02.2019	03.09.2022
			CS(COMM.)2/19	ENHANCE LIFESTYLE PVT. LTD. VS M/S. HITS EXPORTS	SH. SANJEEV SAHAI / MS. SHAGUN SAPROO AND SHRI GAGAN KATARIA	25.02.2019	03.09.2022

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15	SH. SANJEEV AGGARWAL South	NIL					
16	SH. MUKESH KUMAR GUPTA South	NIL					
17	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01 SOUTH-EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL				
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL				
20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL				

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21	MS AGGARWAL GUPTA	PREETI SOUTH- EAST	NIL				
22	MS BHATIA	NIRJA SOUTH- EAST	NIL				
23	SH. KUMAR SINGH	RAJESH SOUTH- EAST	NIL				

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24	SH. SANJAY SHARMA-I	EAST	CS COMM NO. 236/2020	SUBHASH MISHRA VS M/S WM ENERGY AND LIGHTING PVT. LTD.	YATENDER NAGAR VS. PINKESH KUMAR	28-11-2020	10-10-2022
			CS COMM NO. 144/2020	KAMAL GUPTA VS. KRISHNA PUSHYA	OP GUPTA VS. KANISHK KHARBAN DA	20-07-2022	11-10-2022
			CS COMM NO. 433/2019	PRATEEK INTERIOR VS MOHSIN KHAN	MANISH SRIVASTAVA VS. NARENDRA POSTAL	20-09-2018	15-10-2022

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			CS COMM NO. 453/2019	HANSIN BIIO INFRA INDIA PVT. LTD. VS. M/S INDIAN AGRICULTURE BIO FARM	PRATEEK TIWARI VS.VIVEK KUMAR YADAV	25-11-2019	18-10-2022
			CS COMM NO. 76/2022	KASHMIRI LAL DUA VS. JAIN CO. OPERATIVE BANK LTD.	ABHISHE K SHARMA VS. VARUN THAKUR	14-3-2022	07-10-2022
			CS COMM NO. 206/2021	M/S DEUTSCHE CARS PVT. LTD. VS. RAJNI	SHEFALI GUPTA VS. DEVESH TULI	20-10-2022	20-11-2021

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			CS COMM NO. 406/2019	KRS EDUCREATIONS PVT. LTD. VS. VIVEK THAKUR	RUHELA VS. JUGAL BAGGA	20-10-2022	20-11-2022
			CS COMM.NO. 190/2021	MOHD. TASLEEM VS. SADIQ SIDDIQUI AND ORS.	AKASH ASIWAL VS. CHERRY GUPTA	22-10-2022	29-11-2022
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL				

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26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)-64/2021	JANS COPPER LTD VS. MANSHA PLASTIC PVT.LTD	ARJUN SANJAY	11.10.2021	07.10.2022
			CS(COMM)-31/2022	BANK OF BARODA VS SHADMA	UMESH JOSHI	25.04.2022	19.10.2022
			CS(COMM)-39/2021	UNION BANK OF INDIA VS SMT SHAMEENA	PRABHAS KUMAR JHA	03.05.2021	29.10.2022
27	SH. BRIJESH KUMAR GARG	Shahdara	CS(COMM) 186/20	YES BANK VS ALLIED FOIL		30.01.2020	10.10.2022
			CS(COMM) 296/20	UNION BANK OF INDIA VS HASMAT ANSARI	SH.SANJEEV SH. MAYANK MAHAJAN	26.02.2020	12.10.2022

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			CS(COMM) 497/21	RAM LAKHAN VS ARPIT KUMAR MITTAL	SH. HEMANT GOEL	29.11.2021	20.10.2022
			CS(COMM) 1	M/S TIRUPATI STRUCTURALS VS SADAN LAL MANDAL	SH. DILIP AGGARWAL	25.05.2019	28.10.2022
			CS(COMM) 4	SANJAY GUPTA VS M/S LAJJA RAM	SGH. V.K SHARMA	07.10.2020	28.10.2022
28	MS. SUKHVINDER KAUR		NIL				
29	SH. SURENDER S. RATHI		NIL				
30	MS. SAVITA RAO		NIL				
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				

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32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 193/2019	UNION BANK OF INDIA VS JITENDER KUMAR	G. SARKAR	20.11.2019	10.10.2022
			CS COMM. 165/2019	M/S SHREYA ENTERPRISES VS MANVEER SINGH	M.P. CHAUDHARY, GAURAV KUMAR	01.10.2019	13.10.2022
			CS COMM. 228/2021	PUNJAB AND SIND BANK VS ATUL KUMAR	VIKRAM, HARDWARI LAL	04.10.2021	17.10.2022
			CS COMM. 361/2021	CANARA BANK VS SATISH KUMAR	SANDEEP YADAV	18.12.2021	18.10.2022
			CS COMM. 239/2021	UNION BANK OF INDIA VS M/S MUNNA BAKERY	POOJA SISODIA	11.10.2021	07.09.2022
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL				
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL				